## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.26/BB/2018	-	For hearing	252(3)	M/s Eazzymind Animal Husbandry and Marketing India Private Limited. Vs ROC

SL.	NAME (IN CAPITAL)		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	P. PERIBSWAMY	P CS	Quin Brown

## ORDER

PCS for Petitioner Company is present. Await report from ROC-Karnataka, Bangalore. List it on 22/02/2018.

Member (T)

Member (J)